

OA 13/88

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
5	9/2/88	<p>put up this case on 24.3.88 for hearing as requested by Mr. B.B. Ratho, learned counsel for the applicant.</p> <p><i>Vice-Chairman</i> by <i>Member (J)</i></p>	
6	24.3.88	<p>Heard Mr. B.B. Ratho, learned counsel for the applicant and Mr. Tahali Dalai, learned Addl. Standing Counsel for the Central Govt. at some length. Hearing concluded. Judgment dictated and delivered in open court as per separate sheets attached to record in C.A. 12/87 and the application stands dismissed leaving the parties to bear their own costs.</p> <p><i>Vice Chairman.</i> by <i>Member (Judl.)</i></p>	